

SPECIAL BENCH

O-127

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/246(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th DECEMBER, 2020, 10:30 A.M

Name of the Company	M/S. RIDHIMA HOLDING PRIVATE LIMITED Vs. M/S. LIMTEX TEA AND INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Tapas Kumar Das,Advocate }..for corporate debtor.
1. Ms. Sonal Shah, Adv
2. Mr. Kushagra Shah, Adv
3. Mr. Aniket Chowdhury, Adv }..For the financial creditor

Order

Ms. Sonal Shah, Ld. Counsel for the Financial Creditor present.

Mr. Tapas Kumar Das, Ld. Counsel for the Corporate Debtor present. He seeks some time to file reply in the matter. At request, two weeks time is granted for the same. Copies of the reply shall be served in advance on the Ld. Counsel for the Financial Creditor.

List this matter for final hearing and disposal on 19.02.2021.

Rajasekhar V.K.
Member (Judicial)